

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No. 13325/2024

ANUJ SINGH

APPELLANT(S)

VERSUS

CANTONMENT BOARD MEERUT & ORS.

RESPONDENT(S)

(IA No. 142020/2025 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 9881/2025 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 182790/2023 - EXEMPTION FROM FILING O.T., IA No. 174928/2023 - EXEMPTION FROM FILING O.T., IA No. 264683/2024 - EXEMPTION FROM FILING O.T., IA No. 42174/2024 - EXEMPTION FROM FILING O.T., IA No. 42172/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 188075/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 182788/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 264682/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 174926/2023 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 08-08-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJAY KUMAR
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Appellant(s) Mr. Shyam Divan, Sr. Adv.
Mr. Talha Abdul Rahman, AOR
Mr. Adith Deshmukh, Adv.
Mr. M Shaz Khan, Adv.
Mr. Sudhanshu Tewari, Adv.
Mr. Rafid Akhter, Adv.
Mr. Faizan Ahmed, Adv.

For Respondent(s) Mr. Pradeep Ka T, Sr. Adv.
Ms. Madhurima Tatia, AOR

UPON hearing the counsel, the Court made the following
O R D E R

In terms of the earlier order dated 24.02.2025, re-list on
09.12.2025.

(Babita Pandey)
Asth. Registrar-cum-PS

(Preeti Saxena)
Court Master (NSH)